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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

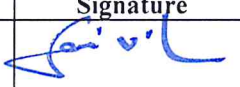
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.06/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.26/2005
NAME OF THE COMPANY	Bhagyanagar Boards & Chemicals Pvt. Ltd
NAME OF THE PETITIONER(S)	M Vijay Kumar Goyal & Others
NAME OF THE RESPONDENT(S)	Bhagyanagar Boards & Chemicals Pvt. Ltd
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Saivihari for S. Mukundan	Pet	9010613275	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Heard Shri T.V.P. Sai Vihari , Ld. Counsel for Shri S. Mukundan, Ld. Counsel for the Petitioner and Shri S. Chidambaram, Ld. PCS for the Respondent.

The case was instituted in the year 2005 in the then CLB and transferred to this Bench on its constitution in the year 2016. There are several developments taken place in the meanwhile and the case was heard and reserved for orders.

Since Hon'ble Member (Technical) is transferred, and due to paucity of time, the case could not be decided by the same Bench and therefore the case is reopened and posted for final hearing on 26.02.2018. The parties are at liberty to place latest developments of the case in the meanwhile before the next date of hearing.


Member (T)


Member (J)

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